

[Mr. Speaker]

pass them on to the Secretary here. I shall try to send them to the hon. Minister so as to enable him to make a fuller statement and remove all difficulties arising in this regard.

Shri Vajpayee (Bairampur): I gave notice of a Short Notice Question, but the hon. Minister rejected it. If that also is treated as a Calling Attention Notice, we cannot put supplementaries.

Mr. Speaker: I shall gather all the Short Notice Questions which have been tabled so far and send them to the hon. Ministers. Hon. Members may let them know on what points they would like to have further clarification.

All the adjournment motions are disallowed.

Shri S. M. Banerjee: About the Calling Attention Notice.....

Mr. Speaker: Hon. Members might pass on this.

12.15 hrs.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT (POSTS AND TELEGRAPHS)

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of the Audit Report, 1959 (Posts and Telegraphs) under Article 151(1) of the Constitution and the Appropriation Accounts, 1957-58 [Placed in Library. See No. LT-1430/59].

##### AUDIT REPORT AND APPROPRIATION ACCOUNTS, RAILWAYS

Shri Morarji Desai: I beg to lay on the Table a copy of each of the following papers:—

- (1) Audit Report, Railways, 1959, under Article 151(1) of the Constitution. [Placed in

Library. See No. LT-1431/59].

- (2) Appropriation Accounts, Railways, for 1957-58, Part I—Review. [Placed in Library. See No. LT-1432/59].

- (3) Appropriation Accounts, Railways, for 1957-58, Part II—Detailed Appropriation Accounts. [Placed in Library. See No. 1433/59].

- (4) Block Accounts (including capital statements comprising the Loan Accounts), Balance Sheet and Profit and Loss Accounts, Railways, 1957-58. [Placed in Library. See No. LT-1434/59].

#### TENTH REPORT OF LAW COMMISSION

The Minister of Law (Shri A. K. Sen): I beg to lay on the Table a copy of the Tenth Report of the Law Commission on the Law of Acquisition and Requisitioning of Land. [Placed in Library. See No. LT-1435/59].

#### REPORT OF COMMISSIONER FOR LINGUISTIC MINORITIES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under Article 350B(2) of the Constitution, a copy of the Report of the Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958. [Placed in Library. See No. LT-1436/59].

#### REPORT OF ADMINISTRATIVE VIGILANCE DIVISION

Shri Datar: I beg to lay on the Table a copy of the Report of the Administrative Vigilance Division for the period from the 1st April, 1958 to the 31st December, 1958. [Placed in Library. See No. LT-1437/59].